

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 125  
Appeal No. 802/252/ND/2018**

**Under Section: 252**

**In the matter of:**

Income Tax Officer Ward

**....Appellant**

Vs.

ROC &M/s GRS Printers Pvt Ltd

**....Respondent**

**Order delivered on 17.09.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)  
SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Appellant	: Mr. Zoheb Hossain, Sr. St. Counsel Mr. Fahad M.Khan, Adv. Mr. Piyush Goyal, Adv.
For the ROC	: Mr. Y. Yadhuhushan Rao, AROC
For the IT	:

**ORDER**

None appears for the Ex-Management. Affidavit of respondent is filed in July 2019. None appears today. ROC has filed reply. List for further consideration on 17.10.2019.

Sd/-

**(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**